

(2021) 08 NCDRC CK 0054

National Consumer Disputes Redressal Commission

Case No: Consumer Case Nos. 2236 Of 2016, 1692, 2281, 3195, 3205, 3401, 3402, Of 2017,
1813, 1814, 2354 Of 2018

Sanjay Gopinath & Anr

APPELLANT

Vs

M/s. Ireo Grace Realtech Pvt. Ltd

RESPONDENT

Date of Decision: Aug. 31, 2021

Acts Referred:

- Consumer Protection Act, 1986 - Section 2(1)(d), 2(1)(r), 21(1)(a)

Hon'ble Judges: R.K. Agrawal, President Member; Dr. S.M. Kantikar, Member

Bench: Division Bench

Advocate: Rahella Khan, Vandana Sharma, Sonal Anand, Aayush Sai, Deepak Kr. Khushalani, Sushil Kaushik, Himanshi Singh, Sameer Chaudhary, Meher Bhatia, Palash Agarwal, Renu Gupta, Akshaya Ganpath

Final Decision: Disposed Of

Judgement